

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

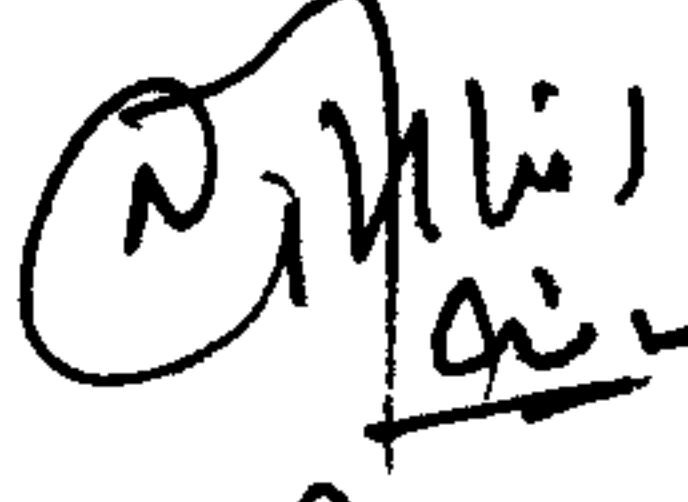

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018**

Name of the Company: Bhupendra Patel &Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAJNISH SINHA , ADV. NIKHIL JAIN , ADV.		RESPONDENT	
2.	DHIREN R DAVE PS		Petitioner	

ORDER

PCS Mr. Dhiren Dave is present for the petitioner. Advocate Mr. Rajnish Sinha with Mr. Nikhil Jain is present for the respondent.

This being the special bench, hence, the matter may be fixed before the regular division bench.

List the matter on 15.02.2019


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 21st day of December, 2018.